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THE HIGH COURT OF MEGHALAYA  
SHILLONG

No. HCM. II/11/2024/Comp/Part 1 1246

Dated, Shillong the 22<sup>nd</sup> April, 2026

PUBLIC NOTICE

It is for information of all concerned that the High Court of Meghalaya website services covering Case Status, Cause List, Display Board, Court Orders, and the Meghalaya High Court Mobile App, is presently undergoing maintenance, and the services are temporarily unavailable. As an alternative arrangement, the relevant links have been redirected to the eCourts Portal, where information regarding case status, cause lists, and court orders can be accessed. The same is also available under the eCourts menu.

We regret the inconvenience caused and assure that efforts are underway to restore normal operations at the earliest.

  
REGISTRAR GENERAL

No. HCM. II/11/2024/Comp/Part 1 1246A

Dated, Shillong the 22<sup>nd</sup> April, 2026

Copy to:-

1. Registrar cum PPS to Hon'ble Chief Justice, High Court of Meghalaya
2. P.S to Hon'ble Mr Justice H S Thangkhiew, High Court of Meghalaya
3. P.S to Hon'ble Mr Justice W Diengdoh, High Court of Meghalaya
4. P.S to Hon'ble Mr Justice B Bhattacharjee, High Court of Meghalaya
5. Joint Registrar (Listing), High Court of Meghalaya
6. System Analyst with a request to upload the same in the High Court of Meghalaya Website.
7. Office file.

  
REGISTRAR GENERAL